

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. : 2744**  
**(To be answered on the 2<sup>nd</sup> August 2018)**

**DEVELOPMENT OF AIRPORTS**

**2744. SHRI PARBHUBHAI NAGARBHAI VASAVA**  
**SHRI KAPIL MORESHWAR PATIL**  
**SHRI ANIL SHIROLE**  
**SHRI GEORGE BAKER**

**Will the Minister of CIVIL AVIATION**

**नागर विमानतल मंत्री**

**be pleased to state:-**

- (a): the details of the number of Greenfield airports operational across the country, State/UT-wise;
- (b): the details of the number of Greenfield airports approved during the last three years across the country, State/UT-wise along with their present status;
- (c): the details of the funds sanctioned, allocated and utilised for these airports across the country, State/UT-wise;
- (d): whether the Government proposes for extension/development/modernization of certain airports in the country to make them world class and if so, the details thereof, State/UT-wise;
- (e): the time by which the above said work is likely to be started;
- (f): whether the Union Government has received proposals for construction/upgradation of airports from State Governments in their respective States and if so, the details thereof and the action taken by the Government thereon; and
- (g): whether the construction work of these airports is very slow in some of the States and if so, the details thereof along with the reasons therefor and the steps taken by the Government in this regard?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानतल मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

(a): Rajiv Gandhi International Airport, Telangana, Cochin International Airport, Kerala, Kempegowda International Airport, Bengaluru, Karnataka and Shirdi Airport in Maharashtra and Durgapur Airport in West Bengal are the operational greenfield airport in the country.

(b): As per Greenfield Airport Policy, Government of India (GoI), Ministry of Civil Aviation (MoCA) grants two stage clearances i.e. 'site clearance' followed by 'in principle' approval. During the last three years and current year, GoI, MoCA granted 'in principle' approval to Dholera International Airport Company Ltd.

(DIACL) for setting up of a Greenfield airport at the site near Navagam Village, Dholera, Gujarat, Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Domestic Greenfield Airport for public use in Dagadarthi near Nellore, Bhogapuram International Greenfield Airport for public use in Vizianagaram District, near Visakhapatnam and Orvakallu Domestic Greenfield Airport for public use in Kurnool District, Andhra Pradesh, Government of Gujarat for setting up of a Greenfield Airport at Hirasar, District Rajkot, Gujarat and Government of Uttar Pradesh for setting up of a Noida International Greenfield Airport near Jewar, Uttar Pradesh. During the last three years and current year, GoI, MoCA granted 'site clearance' approval to Delhi Mumbai Industrial Corridor Development Corporation Limited (DMICDC) for setting up of a Greenfield Airport for public use near Bhiwadi, District Alwar, Rajasthan, Telangana State Industrial Infrastructure Corporation Limited (TSIIDC) for setting up of a Greenfield Airport at Kothagudem, District Khammam, Telangana, MP Road Development Corporation Limited for setting up of Singrauli Domestic Greenfield Airport for public use in Waidhan, District Singrauli, Madhya Pradesh and Maharashtra Airport Development Company Ltd. (MADC) for setting up greenfield international airport at Purandar, Pune.

(c): As regards construction of new Greenfield airports, execution of project including finalization of project cost and financing arrangement is the sole responsibility of the respective airport promoters.

(d) & (e): AAI has planned development and upgradation of airports with a CAPEX of Rs. 20,000 crores in next 4-5 years. However, betterment of civil aviation facilities at airports is a continuous process depending upon commercial viability, traffic demand, operational requirements, demand from airlines, technical feasibility etc.

(f) & (g): Ministry of Civil Aviation in the National Civil Aviation Policy, 2016, has made provision for promotion of regional Connectivity by way of revival of unserved and under-served airports/airstrips. The Government has approved the proposal for revival of 50 unserved/under-served airports/airstrips of the State Governments, Airports Authority of India, Civil Enclaves & CPSUs at an estimated cost of Rs.4500 crores. However, the revival of airstrips/airports is demand driven, depending upon the firm commitment from airline operators as well as from the State Government for providing various concessions as airports will be developed without insisting on its financial viability. State Governments can explore possibilities of developing these airports through Public Private Partnership (PPP) also. In the 1st and 2nd rounds of UDAN (Ude Desh ka Aam Nagrik) routes have been awarded under Regional Connectivity Scheme (RCS) to various operators for starting flights from 56 unserved airports and 31 unserved helipads in the country. The timeline for construction of airport depends upon many factors such as land acquisition, availability of mandatory clearances, PPP bidding process, construction schedule, financing closure etc.

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